

**Agitation by Bodo Militants**

4966. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Bodo militants have been agitating since long;
- (b) if so, whether they have recently explode bomb blasts and cut-off rails routes; and
- (c) if so, the steps taken by the Union Government to check such incidents in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Bodo militants have been indulging in violence for few years now.

(b) Bodo militants exploded bombs last month in an attempt to disrupt rail traffic in certain areas of Assam.

(c) Central Government is closely monitoring the situation. Security of rail and road bridges, rail tracks have been tightened and intensive patrolling and static guard arrangements have been made both on the North and South Bank of Brahmaputra. Additional units of para military forces and army have been inducted in areas affected. Central Government has also restarted the process of dialogue with moderate Bodo groups to resolve the various outstanding issues so that normalcy is restored.

**Displaced people of Manipur**

4967. KUMARI KIM GANGTE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are about one lakh twelve thousand displaced people of Manipur due to crisis in the hills;
- (b) if so, the details indicating the places of their shelter; and
- (c) the measures taken for their relief and rehabilitation?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) A large number of persons have been displaced due to Naga-Kuki and Kuki-Zomi ethnic conflicts in the Manipur Hills. These people are taking shelter in various areas within Manipur where their tribes are in a majority and also in camps set up in Mizoram.

(c) Central Government has been providing financial assistance to the States for maintenance of the refugees. A sum of Rs. 73.95 lakhs has been released to Government of Manipur for payment of ex-gratia to the victims of ethnic clashes. Government of Mizoram has so far been provided a sum of Rs. 127.33 lakhs for the purpose.

[*Translation*]

**Eating of Poisonous Rice**

4968. SHRIMATI SHEELA GAUTAM : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned "Bassi chawal khane se Anathalaya ke bachche beemar" appearing in *Rashtriya Sahara* dated 7 June, 1998.
- (b) if so, the details thereof;
- (c) whether the Government propose to appoint a Doctor in each orphanage of Delhi for making proper arrangements for the food and health test;
- (d) if so, the details thereof; and
- (e) the steps proposed to be taken by the Government for preventing such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Madam.

(b) It has been reported by the Government of NCT of Delhi that as reported by the Secretary, Arya Bal Grah, Darya Ganj, 95 children were admitted in two hospitals after complaint of stomach pains and vomiting on 6.6.98. Children consumed stale rice alongwith boiled fried grams and sweet lemon and immediately the vomitus of some effected children were sent by Lok Nayak Jaiprakash Hospital for clinical examinations and to ascertain the cause which led to stomach disorder. These children were admitted on 6.6.98 and discharged by 8.6.98.

- (c) As reported by the Govt. of NCT of Delhi, there is no proposal so far.
- (d) Question does not arise in view of (c).
- (e) As reported by the Govt. of NCT Delhi, all the institutions licensed by NCT of Delhi under the provision